

National Forensic Science University (NFSU), Gandhi Nagar, Gujarat,
to undertake the following exercise: -

1. The audio clips in question may be examined to determine whether the said audio clips were modified, edited or tampered with in any manner.

2. To determine whether the voice in the disputed audio clips matches the voice in the admitted audio clips, so as to give a clear finding that it is the same person who is speaking in all the audio clips.

We request the NFSU to expedite the process and submit a report directly to this Court in a sealed cover within six weeks.

Expenses of such examination shall be borne by the Union of India.

Re-list the matter immediately upon receipt of the NFSU report.

(BABITA PANDEY)
AR-cum-PS

(PREETI SAXENA)
COURT MASTER (NSH)